

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 126/2013

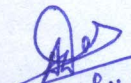
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company	Jagdish Kr. Arora & Anr. -Vs-Kasturi Khyati Motels Pvt Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Ratabrata Kr. Mishra. Adv
Mr. A. Kanodia. Adv
Mr. S. Sankar. Adv
Mr. A. Das. Adv

for R 1, 3 & 4


10/11/17

ORDER

No one is present from the petitioners' side. Ld. Counsel for the respondent nos. 1, 3 and 4 are present.

List on 22/12/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)